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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.04.2024

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on 12.04.2024, will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins) No. 645 of 2022 (PH)	Daiichi Sankyo Ltd. Vs. Religare Enterprise Ltd. & Ors.	Kunal Chatterji	Sandeep D. Das Siddharth Sharma Aishwarya Singh-R1 Gautam Singhal- R2/R2

By order of Hon'ble Chairperson -Sd/-Registrar